- 12. Sanjay Gandhi Memorial Hospital—Waste Autoclave is being installed.
- 13. Aruna Asaf Ali Government Hospital.
- 14. N.C. Joshi Hospital.

Written Answers

- 15. Kalawati Saran Children Hospital.
- 16. Jaipur Golden

7

Hospital Incenerators are

- 17. Lok Nayak Jai proposed or arc Prakash Hospital under installation.
- 18. St. Stephen's Hospital
- Tailk Nagar Colony Hospital.

## Map of Jammu and Kashmir published in a newspaper in Uganda

- \*123. SHRI KULDIP NAYYAR: Will the PRIME MINISTER be pleased to state:
- (a) whether Government are aware that a wrong map of Jammu and Kashmir had appeared in one of the local newspapers when the Prime Minister visited Uganda recently;
- (b) if so, what steps have been taken to see that such mistakes are not repeated; and
- (c) whether Government are satisfied with foreign publications putting legend on the State of Jammu and Kashmir while printing the map of India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMALA SINHAV (a) Yes, Sir.

- (b) the matter was teken up with the Newspaper concerned and its editor has conveyed his regret over the lapse.
- (c) Any attempt by foreign publications to use any legend to depict the status of Jammu and Kashmir other than whole state being an integral part of India is not acceptable to the Government of India.

## Statutorty dues to workers of CPSUs

\*124. SHRIMATI CHANDRA KALA PANDEY: SHRI DIPANKAR MUKHERJEE:

Will the Minister of LABOUR be pleased to state:-

- (a) whether 46 MPs had submitted a memorandum on 6th May, 1997, to the Prime Minister on the issue of non-payment of statutory dues to the workers of CPSUs:
- (b) whether on 29th May, 1997, the Prime Minister had it assured that the matter would be taken-up in the Cabinet to resolve the issue:
- (c) whether in view of the non-scttlcment of the issue, about 50 MPs submitted a memorandum again on 5th August, 1997, to the Prime Minister for immediate intervention; and
- (d) if so, the action taken so far .to clear the dues'?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR): (a) to (d) A memorandum signed by several MPs was submitted to the Prime Minister on 6th May, 1997 on the issue of non-payment of statutory dues to the workers of CPSUs.

To resolve the issue a status paper prepared by the Ministry of Labour was discussed by the Cabinet on 19th July, 1997.

A memorandum signed by about 50 members on the same issue was once again submitted to the Prime Minister on 13th August, 1997.

The Cabinet in its meeting on 19.7.97 directed constitution of a group of Ministers consisting of Minister for Agriculture as Chairman, Minister of Finance and Minister of State for Labour to give recommendations on liquidation of outstanding statutory dues to workers in CPSUs. The GOM met on 29.8.97 to evolve a strategy to deal with this problem. As a result of various efforts being